registered with Indian Council of Medical Research (ICMR) registry at www.ctri.in before enrolling first patient in the study.

(c) and (d) As per a report on 'The Glorious Metamorphosis Compelling Reasons for doing Clinical Research in India' published with a joint effort of FICCI and Ernst and Young Pvt. Ltd. in 2009 in clinical trials market in India is sized at — USD250-275m.

Clinical trials are regulated under Drugs and Cosmetics Act and Rules there under by CDSCO. In order to strengthen/streamline the clinical trials. Government of India and Central Drugs Standard Control Organization (CDSCO) has taken various measures which includes:—

- (1) Amendment of Schedule Y of Drugs and Cosmetics Rules in 2005;
- (2) Draft guidelines and requirements for registration of organization conducting clinical trials in the country have been developed and approved by Drug Technical Advisory Board (DTAB), which are proposed to be incorporated as new Schedule to Drugs and Cosmetics Rules, 1945.

Specialist centres in Chhattisgarh under NRHM

†3480. SHRI SHREEGOPAL VYAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether proposals have been received from Chhattisgarh to start specialist centres in 100 primary health centres of Chhattisgarh under National Rural Health Mission of AYUSH; and
 - (b) if so, the details of the progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) and (b) The Government of Chhattisgarh has, under the annual Programme Implementation Plan of National Rural Health Mission, proposed for 150 contractual AYUSH Medical Officers specifically collocating and mainstreaming at Primary Health Centres (PHC). The same has already been examined in the meeting of National Programme Coordination Committee.

Prices of anti-cancer medicines

3481. SHRI B.S. GNANADESIKAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government proposes to bring down the prices of expensive anticancer medication and plan to retail them through its Jan Aushadi stores which offer essential drugs at discounted rates; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) and (b) Under the provisions of the Drugs (Price and Control)

[†]Original notice of the question was received in Hindi.

Order, 1995 the prices of 74 bulk drugs and the formulations containing any of these scheduled drugs are controlled. National Pharmaceutical Pricing Authority (NPPA)/Government fixes or revises prices of scheduled drugs/formulations as per the provisions of the DPCO, 1995. Anti-Cancer medicines are non-scheduled drugs. In respect of drugs — not covered under the Drugs (Price Control) Order, 1995 *i.e.* non-scheduled drugs, manufacturers fix the prices by themselves without seeking the approval of Government/NPPA. There is no proposal to sell anti-cancer through Jan Aushadhi Stores.

Registration of doctors with Delhi Medical Council

†3482. SHRI SATYAVRAT CHATURVEDI: SHRI MOTILAL VORA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether registration with Delhi Medical Council is mandatory for doctors working/practicing in various hospitals of Delhi;
- (b) whether some such cases have come to Government's notice where it has been disclosed that doctors working in Delhi Government are not registered with Delhi Medical Council;
 - (c) if so, the details thereof;
- (d) whether some medicine manufacturing companies made arrangements for visits within the country and to foreign countries for some doctors; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) Yes.

- (b) and (c) As per information provided by Delhi Medical Council, it has come to the notice of that Council that one doctor has been working without being registered with Delhi Medical Council.
 - (d) No such information is maintained centrally.
 - (e) Does not arise.

Utilization of funds sanctioned under NRHM

3483. SHRIMATI KUSUM RAI: SHRI NAND KISHORE YADAV: SHRI KAMAL AKHTAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the funds sanctioned under National Rural Health Mission (NRHM) during last three years, year-wise and State-wise;

[†]Original notice of the question was received in Hindi.